NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH
2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 05.03.2021 (FRIDAY)
COURT – II (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	
2.	Comp. App. (AT)(Ins) No.28 of 2021	Kerala State Pollution ControlBoard & Anr. Vs. Merchem Ltd. & Ors.	Jogy Scaria	Aditya Verma-R1
3.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani
4.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	
5.	Comp. App. (AT) (Ins) No. 354 of 2020	Rajpal Singh Solanki Vs. Quazar Infrastructure Pvt Ltd & Anr.	Vipul Ganda	Nakul Mohta-R1 Vinod Kr. Chaurasia-R2
6.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt. Ltd.	Gautam Singh	D.P. Chaturvedi
7.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
8.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP

9.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1
10.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee

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By the order of Hon'ble Acting Chairperson

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